

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3503

ANSWERED ON:19.03.2013

NATIONAL COMMISSION FOR DENOTIFIED NOMADIC AND SEMI NOMADIC TRIBES

Ghubaya Shri Sher Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the composition and functioning of the National Commission for Denotified, Nomadic and Semi-Nomadic Tribes;
- (b) whether the Commission has submitted its report to the Government;
- (c) if so, the major recommendations made therein; and
- (d) the response of the Government thereon?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) The composition of the National Commission for Denotified, Nomadic and Semi-Nomadic Tribes (NCDNT) was as follows:-

(i) Shri Balkrishna Sidram Renke - Chairman

(ii) Shri Laxmanbhai K. Patni - Member

(iii) Shri Lakshmi Chand - Member Secretary.

The terms of reference of the NCDNT were as under:-

To specify the economic interventions required for raising the living standards of Denotified, Nomadic and Semi Nomadic `Tribes` by asset creation and self-employment opportunities;

To recommend measures to utilize the existing channeling agencies set up for the economic development of SC/STs and OBCs for extending an economic development package to these groups, keeping in view their specific requirements;

To identify programmes required for their education, development and health; and

To make any other connected or incidental recommendation that the Commission deems necessary.

(b) to (d) The NCDNT has submitted its report to the Government which is under consideration of the Government .